

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 323
IA-703/2021, IA-6227/2023

IN
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.	Petitioner/Applicant
Vs.		
M/s. Ortel Communication Ltd.	Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 25.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	:	Mr. Rishi Kapoor & Ms. Deboleena Dutta, Advs.
For the OC	:	Ms. Payal Kakra, Adv.

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **01.05.2024**.

-Sd-
(COURT OFFICER)